

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**COMAPNY APPEAL (AT) No. 182 of 2019**

**In the matter of:**

Thangam Metal Cans Pvt. Ltd. & Anr.

Appellants

Vs

R. Srinivasan & Ors.

Respondents

Mr. Rana Mukherjee, Sr. Advocate with Mr. Shantanu Singh and Mr. Murali Krishan, Advocates for Appellant.

Mr. Ravi Raghunath, Advocate for R-1 – R-2 and Sarvaswa Chhajer, Advocate for R-7 & R-10.

And

**COMAPNY APPEAL (AT) No. 220 of 2019**

**In the matter of:**

Balaji Inimai

Appellant

Vs

R. Srinivasan & 12 Ors.

Respondents

Mr. Bhargav R. Thali and Mr. Sougat Mishra, Advocates for Appellant.

Mr. Rana Mukherjee, Sr. Advocate with Mr. Shantanu Singh and Mr. Murali Krishan, Advocates for R-12 & R-13. Mr. Ravi Raghunath, Advocate for R-1 – R-2 and Sarvaswa Chhajer, Advocate for R-7 & R-10.

**ORDER**

**13.02.2020-** At the request of both sides, the matter is adjourned to **5<sup>th</sup>**

**March, 2020.**

**(Justice Venugopal M.)  
Member (Judicial)**

**(Justice Jarat Kumar Jain)  
Member (Judicial)**

**(Mr. Balvinder Singh)  
Member (Technical)**

**ha/kam**